

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.15510 of 2025

Rajendra Ray

... .. Petitioner/s

Versus

The State of Bihar

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr.Ashok Kumar Karna, Advocate.
For the Respondent/s : Mr.Government Advocate (10)

CORAM: HONOURABLE MR. JUSTICE A. ABHISHEK REDDY
ORAL ORDER

2 13-01-2026 At the request of the learned counsel appearing on
behalf of the petitioner, post the matter on 30.01.2026.

2. In the meanwhile, counter affidavit to be filed by
the respondents, if necessary.

(A. Abhishek Reddy, J)

shakir/-

U			
---	--	--	--

